

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A No. 481/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Omni Vyapaar Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Debajit Mukherjee,
Adv
2) Mr. Nirmalya Dasgupta, Adv
3) Ms. Pritha Bagy, Adv
4) Ms. Rajshree Mukherjee,
Adv

Rajshree
Mukherjee
16/11/17

Applicant

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)